## **Consultation Paper on Interoperability of Set Top Box**

Question	Question	Response
No.		
Q1	In view of the implications of	Yes, definitely required. Present players in the
	non-interoperability, is it	distribution industry know that, once the
	desirable to have	customers purchase their STB they can't switch to
	interoperability of STBs? Please	other and if they want to do so, again they have to
	provide reasoning for your	pay the entire amount for Antenna, LNB, STB of
	comment.	other service provider. At present I have Dish TV
		connection. Even after one month of tariff
		revision, they are still charging the old rate,
		which are at higher end. I had sent several mails
		to the customer care and even called but there
		is no favourable response, which is a gross
		violation of the tariff orders. If I had the
		provision to switch to other service providers with
		the same setup definitely I would have shifted to
		other service provider. So I strongly support the
		initiatives that TRAI takes to implement
		interoperability of STBs.
Q2	Looking at the similar	I do not have technical knowledge. However, I feel
	structure of STB in cable and	there could be a policy to implement
	DTH segment, with difference	interoperability only within a platform, i.e. within
	only in the channel modulation	the DTH network and within the Cable TV segment.
	and frequency range, would it	
	be desirable to have universal	
	interoperability i.e. same STB	
	to be usable on both DTH or	
	Cable platform? Or should	
	there be a policy/regulation to	
	implement interoperability only	
	within a platform, i.e. within	
	the DTH network and within	
	the Cable TV segment? Please	
	provide your comment with	
	detailed justifications.	

Q3	Should interoperable STBs be	TRAI may issue the guidelines to all the service
	made available through open	providers to have uniformity in the design and the
	market only to exploit benefits	functionality of the STBs. It may also set a
	of commoditization of the	standard for the same. Providing interoperable
	device? Please elaborate.	STBs in open market is also a good option.
		Customer will buy the STB of his choice within his
		budget just like the mobile phones.
Q4	Do you think that introducing	Yes, definitely required. Otherwise there will be
	STB interoperability is	huge amount of e-waste which will be difficult to
	necessary with a view to reduce	manage in long run.
	environmental impact caused	
	by e-waste generated by non-	
	interoperability of STBs?	
Q5	Is non-interoperability of STBs	Yes, non-interoperability of STBs is a hurdle in
	proving to be a hindrance in	competition. As mentioned in my response for Q1,
	perfect competition in	one can't easily migrate to other service provider
	distribution of broadcasting	since it is not cost effective and the customer has
	services? Give your comments	to go with the present service provider, though he
	with justification.	is not happy.
Q6.	How interoperability of STBs	No comments. Have no knowledge.
	can be implemented in Indian	
	markets in view of the	
	discussion in Chapter III? Are	
	there any software based	
	solution(s) that can enable	
	interoperability without	
	compromising content	
	security? If yes, please provide	
	details.	
Q7	Please comment on the	May be by January 2021.
	timelines for the development	
	of ecosystem to deploy	
	interoperable STBs for your	
	recommended/ suggested	
	solution	
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Q8	Do you agree that software-	Yes, software based solutions could be cost
	based solutions to provide	effective when compared to hardware based
	interoperability of STBs would	solutions.
	be more efficient, reduce cost of	
	STB, adaptable and easy to	
	implement than the hardware-	
	based solutions? If so, do you	
	agree ETSI GS ECI 001 (01-06)	
	standards can be adopted as	
	an option for STB	
	interoperability? Give your	
	comments with reasons and	
	justifications.	
Q9	Given that most of the STB	TRAI could be the regulatory authority or a team
	interoperability solutions	with representatives from GOI, TRAI and all the
	become feasible through a	players in the distribution industry.
	common agency defined as	
	Trusted Authority, please	
	suggest the structure of the	
	Trusted Authority. Should the	
	trusted authority be an	
	Industry led body or a statutory	
	agency to carry out the	
	mandate? Provide detailed	
	comments/ suggestion on the	
	certification procedure?	
Q10	What precaution should be	Interoperability should be introduced on trial basis
	taken at planning stage to	in metropolitan cities or in selected states.
	smoothly adopt solution for	
	interoperability of STBs in	
	Indian market? Do you	
	envisage a need for trial	
	run/pilot deployment? If so,	
	kindly provide detailed	
	comments.	
Q11	Interoperability is expected to	Interoperability will be beneficial to the end
	commoditize STBs. Do you	customers. As per the new tariff mandate by TRAI,

	agree that introducing white	NCF for first 100 channels is fixed at ₹ 130/
	label STB will create more	Competition among the players in the distribution
	competitions and enhance	industry may bring down this. Also the service
	service offerings from operator?	providers may offer discounts to the incoming
	As such, in your opinion what	customers on first recharge.
	cost reductions do you foresee	
	by implementation of	
	interoperability of STBs?	
Q12	Is there any way by which	No comments. Have no knowledge.
	interoperability of set-top box	
	can be implemented for	
	existing set top boxes also?	
	Give your suggestions with	
	justification including	
	technical and commercial	
	methodology?	
Q13	Any other issues which you	No other suggestions.
	may like to raise related to	
	interoperability of STBs.	